

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

### NOTIFICATION

Dated, the 9<sup>th</sup> April, 2019.

No.HCM/1/96/BENCH/6309 As directed, it is hereby informed to all the learned counsel and concerned parties that the following General Instructions are issued in connection with the listing of Cases in Division Bench.

#### GENERAL INSTRUCTIONS:

1. In case the First Division Bench is not available than all motion cases and urgent cases to be listed before Hon'ble Justice L.S. Jamir & Hon'ble Justice Kh. Nobin Singh.
2. In the absence of Division Bench of Hon'ble Chief Justice, in case of appeal against orders of Single Judges, motion for admission & Misc. Case to be listed before Division Bench as follows:-

<i>Single Judge</i>	<i>Division Bench</i>
<i>a). Hon'ble Justice M.V. Muralidaran</i>	<i>Hon'ble Justice L.S. Jamir &amp; Hon'ble Justice Kh. Nobin Singh</i>
<i>b). Hon'ble Justice Kh. Nobin Singh</i>	<i>Hon'ble Justice L.S. Jamir &amp; Hon'ble Justice M.V. Muralidaran</i>
<i>c). Hon'ble Justice L.S. Jamir</i>	<i>Hon'ble Justice Kh. Nobin Singh &amp; Hon'ble Justice M.V. Muralidaran</i>

This arrangement is only for motion case along with urgent Misc. Case, in the absence of Division Bench consisting Chief Justice & Companion Judge.

In regular course the 1<sup>st</sup> Bench of Chief Justice & Companion Judge will hear urgent motion, appeals & Misc. Case. This will be subject to modification if any as and when required.

Sd/-

(W. TONEN MEITEI)  
REGISTRAR (JUDL.)

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
- ✓ 15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

*For kind information and circulation to the learned members*

*W. Tonen Meitei*  
**(W. TONEN MEITEI)**  
**REGISTRAR (JUDL.)**